Fourth

SHRI M. M. DHARIA: No, my point is if the Chairman gives permission, it should be the right and privilege of any Member to make mention of such incidents that take place in our country. So, I cannot agree with Mr. Sinha, if your permission is taken. But if your permission is not given, then no Member should be allowed to have his say. That is my only submission.

MR. CHAIRMAN: We now go to legislative business. Mr. Jagjivan Ram.

THE RICE-MILLING INDUSTRY (REGULATION) AMENDMENT BILL, 1967

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE): Sir, I beg to move for leave to introduce a Bill to amend the Rice-Milling Industry (Regulation) Act, 1958.

The question was proposed.

SHRI BHUPESH GUPTA (West Bengal): Sir, on a point of order. Now, here, Sir, he is introducing a Bill copies of which we have not got.

MR. CHAIRMAN: Both the English and Hindi copies have been given.

SHRI BHUPESH GUPTA: Then it is all right. Sometimes Bengali copies also should be given.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Rice-Milling Industry (Regulation) Act, 1958."

The motion was adopted.

SHRI ANNASAHEB SHINDE: Sir, I introduce the Bill.

THE REGISTRATION OF BIRTHS AND DEATHS BILL, 1967!

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): Sir, I beg to move for leave to introduce a Bill to provide for the regulation of registration of births and deaths and for matters connected therewith.

The question was put and the motion was adopted.

SHRI K. S. RAMASWAMY: Sir, I introduce the Bill.

MOTION RE FOURTH FIVE-YEARPLAN AND RELATED MATTERS— continued.

MR. CHAIRMAN: Now we go to further discussion on the Motion regarding the Fourth Five-Year Plan. Mr. T. N. Singh.

SHRI BHUPESH GUPTA (West Bengal): Sir, the Prime Minister made that statement. I find that generally she is absent. Has she taken a holiday along with the Plan holiday?

MR. CHAIRMAN: She must have been busy otherwise. But the other Ministers are here

SHRI BHUPESH GUPTA: We seem to be living in a period of holidays. Has she taken holiday from the House?

MR. CHAIRMAN: The Official Language matter will be taken up after we dispose of the Bill regarding Haryana.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): I am here on behalf of the Prime Minister.

SHRI BHUPESH GUPTA: He says "I am here on behalf of the Prime Minister." Proxy is good, Sir, . . .

SHRI AWADHESHWAR PRASAD SINHA (Bihar): The hon. Member should know that the Prime Minister has her obligations to the other House also.

SHRI BHUPESH GUPTA: She has obligations to this House also.

SHRI T. N. SINGH (Uttar Pradesh) : Mr. Chairman, Sir, the other day. . .

श्री राजनारायण (उत्तर प्रदेश): आप तो हिन्दी जानते हैं, हिन्दी बोलिये, उत्तर प्रदेश में नहीं जा पायेंगे।